

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 23
IA 699/2020 IA 512/2020
IN C.P. (IB)-433(MB)/2018

IN THE MATTER OF:

IA 699/2020 Prakash D. Naringrekar

...RP/Applicant

IA 512/2020 Sanjay Mehta (Shreechem pharmaceutical Pvt Ltd)

IN THE MATTER OF

Rukson Packaging Pvt Ltd.

.... Petitioner/Applicant

V.

Shreechem Pharmaceuticals Pvt. Ltd.

.... Respondent

Order under Section 9 and 33 (2) of Insolvency & Bankruptcy Code

Order delivered on 30.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the CoC

Mr. Charler De Souza, Adv.

ORDER

At the request of the Counsel. List the matter on **14.07.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

30.06.2021
ANKIT